

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 21<sup>st</sup> day of *January, 2020*.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).  
HON'BLE MR. DEVENDRA CHAUDHARY, MEMBER (A)**

Civil Misc. Delay Condonation Application No. 330/004553/2016

In  
Original Application Number. 330/01180/2017.

H.K. Yadav .....Applicant.

**VE R S U S**

Union of India and Others. ....Respondents

Advocate for the applicant : Shri D.S. Yadav (absent)  
Advocate for the Respondents: Shri A.K. Pandey

**O R D E R**

List revised. No one is present for the applicant. Shri A.K. Pandey, learned counsel for the respondents is present.

2. Today, this case is fixed for hearing of M.A No. 4553/2016 which is for condonation of delay in filing OA. No one is present to press this Misc. Application even in the revised call. Therefore, MA No. 4553/2016 for condonation of delay in filing OA is dismissed in default. Consequently, the OA also stands dismissed.

**MEMBER-A**

Anand...

**MEMBER- J.**